

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 250 of 2013

Dated : 24th August, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**NTPC Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran, Ms. Poorva
Saigal and Ms. Ranjitha Ramachandran

Counsel for the Respondent (s) : Mr. R. B. Sharma for R.No.7
Mr. Pradeep Misra and Mr. Manoj
Kumar Sharma for R.Nos. 2 to 5

ORDER

Heard Mr. M.G.Ramachandran, learned counsel for the appellant.
Mr.Ramachandran has concluded his arguments. We have also heard Mr. Pradeep
Misra appearing for respondent Nos. 2 to 5 and Mr. R. B. Sharma for respondent No.7.
All the parties have concluded their arguments.

Judgment Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/hcj

